

AJAY BHALLA, IAS



गृह सचिव
Home Secretary
भारत सरकार
Government of India
North Block,
New Delhi

D.O. 40-3/2020-DM-I(A)

Dated: 19th April, 2020

Dear *Chief Secretary,*

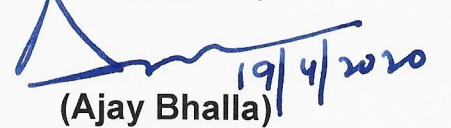
Please refer to MHA Order No. 40-3/2020-DM-I(A) dated 15th April 2020 & 16th April 2020, vide which consolidated revised guidelines on the measures to be taken by the Ministries/ Departments of the Government of India, State/UT Governments and State/UT Authorities for containment of COVID-19, has been circulated for the strict implementation in all parts of the Country.

2. Vide Order of even number dated 19th April, 2020, ***clause 14(v) of the consolidated revised guidelines, relating to E-commerce companies has been excluded.*** In this regard I would like to clarify that while operations of e-commerce companies for non-essential goods stands prohibited, ***however they will continue to operate for essential goods as has been allowed earlier and continue to be allowed under clause 13(i) of these guidelines.***

3. You are therefore requested to clarify this to all the field agencies and also adequately disseminate amongst the general public so as to ensure smooth movement of the entire supply chain of essential goods, including by e-commerce. The guidelines/ Orders issued by the State Governments/ UT Administration in pursuance to MHA Orders may please be suitably modified to reflect the correct position.

With regards,

Yours sincerely


(Ajay Bhalla) 19/4/2020

To
The Chief Secretaries of States.
(As per list attached)

AJAY BHALLA, IAS



गृह सचिव
Home Secretary
भारत सरकार
Government of India
North Block,
New Delhi

D.O. 40-3/2020-DM-I(A)

Dated: 19th April, 2020

Dear *Administrators,*

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With regards,

Yours sincerely


(Ajay Bhalla)

To
The Administrators of Union Territories.
(As per list attached)